

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:7388
ANSWERED ON:22.05.2012
LAND FOR HOUSING PROJECTS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government proposes to provide financial assistance for acquiring land by urban poor for housing projects in the country including Gujarat;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government is considering to revise the unit cost of housing project keeping in view the price escalation in building material and labour cost; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b): Under the Basic Services to the Urban Poor (BSUP) Programme and the Integrated Housing and Slum Development Programme (IHSDP) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), land cost is not financed except for acquisition of private land for schemes/projects in the North Eastern States & hilly States, viz., Himachal Pradesh, Uttarakhand and Jammu & Kashmir.

(c) and (d): The Mission period was upto 31.03.2012 and as such no new sanction can be done under BSUP and IHSDP during the extended period upto 2014.